

R.O.C.No. 63444-A/2021/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 212 / 2021

The Government, in G.O.Ms.No.317, Home(Cts.II) Department, dated 06.04.2017, had issued orders for the constitution of one more Judicial Magistrate Court at Madhuranthagam in Kancheepuram District, i.e., **Judicial Magistrate II, Madhuranthagam in Kancheepuram District.**

Tmt. J.Sangeetha, Judicial Magistrate, Additional Mahila Court, Chengalpattu, is transferred and posted as Judicial Magistrate II, Madhuranthagam, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 05.08.2021

Sd/- K.GOVINDARAJAN THILAKAVADI,
REGISTRAR GENERAL (i/c)

[Signature]
05.08.21
(S.O)